

HIGH COURT OF ANDHRA PRADESH

ABSTRACT

District and Sessions Judges - Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.

ROC.NO.2/2019-B.SPL.

NOTIFICATION NO.1-B.SPL.

DATED:04.01.2019.

READ:

High Court's Notification No. 1240-B.Spl., dated 30.12.2018

The High Court passed the following Transfers and Postings of District and Sessions Judges:

I

1) Sri V.Srinivas, District & Sessions Judge who is under orders of transfer and posting as XV Addl. District & Sessions Judge, Nuzvid, Krishna District vide High Court's Notification read above, is re-transferred and posted as Judge, Family Court-cum-IV Addl. District & Sessions Judge, Kurnool.

2) Smt. A.Bharathi, who is under orders of transfer and posting as Judge, Family Court-cum-IV Addl. District & Sessions Judge, Kurnool vide High Court's Notification read above, is re-transferred and posted as XV Addl. District & Sessions Judge, Nuzvid, Krishna District.

i) Sri V.Srinivas, will proceed to his new station and shall take charge of his post from Special Judge for trial of cases under SCs & STs (POA) Act-cum-VI Addl. District & Sessions Judge, Kurnool.

ii) Smt. A.Bharathi will proceed to her new station and shall take charge of her post from Judge, Family Court-cum-IV Addl. District & Sessions Judge, Vijayawada.

II

Smt. K.Radha Ratnam, who is under orders of transfer and posting as XI Addl. District & Sessions Judge, Piler, Chittoor District vide High Court's Notification read above, is re-transferred and posted as XII Addl. District & Sessions Judge, Vijayawada, Krishna District (post kept vacant)

- i) Smt. K. Radha Ratnam, will proceed to her new station and shall take charge of her post from Judge, Family Court-cum-IV Addl. District & Sessions Judge, Vijayawada.
- ii) The II Addl. District & Sessions Judge, Madanapalle, who is holding full additional charge of the post of the XI Addl. District & Sessions Judge, Piler, will continue to be in full additional charge of the said post until further orders.

- NOTE:
1. The officers who are transferred shall take charge of their new posts on or before 07.01.2019 without fail.
  2. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL 4/11

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh, (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
8. The Prl. District and Sessions Judge, Krishna at Machilipatnam, Kurnool and Chittoor.
9. The I Additional District and Sessions Judge, Krishna at Machilipatnam, Kurnool and Chittoor.
10. The XV Addl. District & Sessions Judge, Nuzvid, Krishna District.
11. The XII Addl. District & Sessions Judge, Vijayawada, Krishna District.
12. The Judge, Family Court-cum-IV Addl. District & Sessions Judge, Vijayawada, Krishna District.
13. The XI Addl. District & Sessions Judge, Piler, Chittoor District.
14. The VII Addl. District & Sessions Judge, Madanapalle, Chittoor District.
15. The Judge, Family Court-cum-IV Addl. District & Sessions Judge, Kurnool.

16. The Special Judge for trial of cases under SCs & STs (POA) Act-cum-VI Addl. District & Sessions Judge, Kurnool.
17. The District Treasury Officer, Krishna at Machilipatnam, Kurnool and Chittoor.
18. The Sub-Treasury Officer, Nuzvid & Vijayawada (Krishna District) Piler & Madanapalle (Chittoor District)
19. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh.